

**GOVERNMENT OF INDIA  
MINISTRY OF HOME AFFAIRS  
LOK SABHA  
UNSTARRED QUESTION NO. 1701**

**TO BE ANSWERED ON THE 02<sup>nd</sup> JULY, 2019/ ASHADHA 11, 1941 (SAKA)**

**ATTACK ON MINORITIES AND DALITS**

**1701. SHRI HIBI EDEN:**

**Will the Minister of HOME AFFAIRS be pleased to state:**

**(a) whether the Government has taken note that attacks against the minority community is increasing day by day;**

**(b) if so, the details thereof;**

**(c) whether the Government has any data regarding the people killed in different incidents due to attacks on minorities in the country;**

**(d) if so, the details thereof along with the number of minorities, Dalits/ people belonging to backward classes killed in the said incidents in the country during each of the last three years and the current year, State-wise; and**

**(e) the steps taken/being taken by the Government to control this situation in the country?**

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS  
(SHRI G. KISHAN REDDY)**

**(a) to (e) "Public Order" and "Police" are State subjects as per the provisions of the Constitution. The responsibility of maintaining law and order, registration and prosecution of crimes against all citizens, including those against minorities and members of backward classes, rests with the respective State Governments. As such, specific data regarding attacks against individual communities is not centrally maintained.**

**In order to assist the State Governments, the Central Government shares intelligence, sends alert messages and advisories from time to time.**

\*\*\*\*\*